

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3070-3071 OF 2007

GOVT.OF A.P. & ORS.

Appellant (s)

VERSUS

M.A. RAZACK (DEAD) BY LRS.

Respondent(s)

Date: 07/10/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s) Mr. Manoj Saxena, Adv.
Mr. Rajnish Kumar Singh, Adv.
Mr. Rahul shukla, Adv.
Mr. T.V.George, Adv.

For Respondent(s) Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
For M/S. Lawyer'S Knit & Co, Advs.

UPON hearing counsel the Court made the following
O R D E R

On a request made by the learned counsel for the
appellant, the matter stands adjourned.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER